## Fishing Harbour at Paradip in Orissa

Written Answers

- 432. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have a proposal for the construction of a Fishing Harbour Project at Paradip in Orissa during 1984-85;
- (b) if so, the amount sanctioned by Government for the project; and
- (c) the steps taken to expedite the implementation of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c). Selection of site for the construction of a fishing harbour at Paradip has not yet been finalised.

## **National Forest Policy**

- 433. PROF. NARAIN CHAND PARA-SHAR: Will the Minister of AGRICUL-TURE be pleased to state:
- (a) whether Government have outlined any comprehensive National Forest Policy to ensure the preservation of forests as also to protect the rights and interests of the tribals and other hill people depending upon the forests for their living and save them from exploitation;
  - (b) if so, a brief outline of this policy;
- (c) if not, whether any such comprehensive national policy would be framed by Government; and
- (d) the likely date by which it would be done.

THE MINISTFR OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

- (b) The existing policy aims at:
  - (1) Evolving a system of balance and complementary land use.

- (2) Checking soil erosion.
- (3) Establishment of tree lands.
- (4) Increasing supplies of grazing, small wood for agricultural implements and fire work.
- (5) Sustained supply of timber and other forest produce for national needs.
- (6) Realisation of maximum annual revenue consistent with the fulfilment of the above objectives.

The policy also lays down that:

- (i) Forestry has intrinsic right to land in view of its role in the national economy both of productive and protective nature; and
- (ii) while the needs of the local population must be met to a reasonable extent, national interest should not be sacrificed nor should the rights and interests of future generation be subordinated to the improvidence of the present generation.
- (c) and (d). The revision of the policy is under consideration of the Government and will be announced shortly.

Percentage of Population Covered Under the Drinking Water Supply Programmes

- 434. PROF. NARAIN CHAND PARA-SHAR: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) the total and percentage of population covered under the various Drinking Water Supply Programmes as on 1.1.1984 for each State/U.T.;
- (b) the targets fixed for each State/UT in this regard for covering:
  - (i) the number of problem villages in each State/UT;
  - (ii) the total population in each State/ UT by 31.3.1984; and
- (c) the allocations for this purpose for